160

| 1   | 2                | 3   |  |
|-----|------------------|-----|--|
| 5.  | Rajasthan        | 4   |  |
| 6.  | Gujarat          | 11  |  |
| 7.  | Madhya Pradesh   | 7   |  |
| 8.  | Maharashtra      | 35  |  |
| 9.  | Tamil Nadu       | 13  |  |
| 10. | Pondicherry (UT) | 3   |  |
| 11. | Uttar Pradesh    | 11  |  |
| 12. | West Bengal      | 12  |  |
| 13. | Assam            | 1   |  |
| 14. | Bihar            | 2   |  |
| 15. | Orissa           | 1   |  |
|     | Total            | 119 |  |

#### Statement-II

Funds released in Rs. in Lacs

| Subsidiary                                      | 1995-96     | 1996-97  | 1997-98  |
|---|-------------|----------|----------|
| NTC(DP & R)                                     | 1313.54     | 2033.00  | 1624.00  |
| NTC (MP)  | 2814.81     | 3140.00  | 3070.77  |
| NTC (UP)  | 4072.37     | 4471.00  | 4902.62  |
| NTC (SM)  | 2430.55     | 3221.00  | 2976.58  |
| NTC (MN)  | 2617.25     | 3810.00  | 3954.02  |
| NTC (Guj.)                                      | 3317.08     | 4130.00  | 4211.41  |
| NTC (APKK & M)                                  | 1017.62     | 2210.00  | 2238.22  |
| NTC (TN & P)                                    | 0.00        | 835.00   | 772.55   |
| NTC (WBAB & O)                                  | 3267.50     | 3732.00  | 4074.99  |
| 13 Taken over Mills,<br>Mumbal (since nationali | sed)3468.87 | 4414.00  | 4940.50  |
| Total   | 24319.59    | 31996.00 | 32765.66 |

### **Royalty of Coal**

- 992. SHRI RANJIB BISWAL : Will the Minister of COAL be pleased to state:
- (a) whether the royalty rate of coal has not been revised since long;
- (b) whether the coal bearing States are facing a lot of hardships on account of this;
- (c) whether the Government propose to revise the rate of royalty;
- (d) whether the Government have accepted the recommendations of the study group set up for revision of rates of royalty of coal;
- (e) if so, the details of such recommendations and the details of recommendations accepted; and
  - (f) the steps being taken by the Government to

revise the rate of royalty on the basis of said recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY): (a) to (f) The rates of royalty on coal were last revised on 11.10.94. In terms of the proviso to section 9(3) of the Mines and Minerals (Regulation and Development) Act, 1957, the Central Government is empowered to enhance royalty rates on coal not more than once during any period of three years. There is no compulsion to revise royalty rates every three years. The Central Government has the option to keep the royalty rates unchanged as was done during 1981-91.

The Study Group classified the various grades of coal into two groups for purpose of fixation of royalty rates. The Group recommended that royalty for Group I coal consisting of coking coal and A, B and C grades of non-coking coal should be 25% of the base prices and for Group II coals consisting of D,E,F and G grades of non-coking coal 20% of the base prices.

#### Promotion of Handicrafts in Gujarat

993. SHRIMATI BHAVNA DEVRAJBHAI CHIKHALIA: SHRI TEJVEER SINGH:

Will the Minister of TEXTILES be pleased to

state:

- (a) the number of proposals received from the State Governments for promotion of handlcrafts during each of the last three years, State-wise;
- (b) the number of proposals out of these pending or under consideration, as on date:
- (c) whether the Government have prepared any scheme for promotion of handicrafts in Mutch, Jamnagar and Ahmedabad;
  - (d) if so, the details thereof; and
- (e) the amount spent on the promotion of handicrafts during the last three years and in the current year, till date, State-wise?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): (a) and (b) Some proposals have been received from various State Corporations in the last 3 years for promotion of handicrafts. The number of proposals received from them and pending out of them during each of the last three years, State-wise, is as per Statement attached.

- (c) and (d) No special scheme has been prepared for promotion of handicrafts in Kutch, Jamnagar and Ahmedabad. However the existing schemes of the Government which include: training; design development; setting up of crafts development centres; opening of new emporia and renovation/expansion of new existing emporia; exhibition and publicity etc. for promotion of handicrafts take care of needs of above mentioned districts.
- (e) The amount sanctioned on the promotion of handicrafts during the last three years and in the current year till Novmeber, 1998, State-wise, is as per Statement-II attached.

## Statement-i

| SI. No.    | State            | 1995-                    | 96      | 1996-97                  |         | 19                      | 97-98   |
|------------|------------------|--------------------------|---------|--------------------------|---------|-------------------------|---------|
|            |                  | No. of proposal received | Pending | No. of proposal received | Pending | No.of proposal received | Pending |
|            | Andhra Pradesh   | 6                        | -       | 3                        | -       | 9                       | 4       |
| <b>!</b> . | Assam            | 12                       | -       | 10                       | _       | 12                      | 7       |
| 3.         | Bihar            | -                        | -       | -                        | -       | 5                       | 2       |
|            | Delhi            | 6                        | -       | 3                        | -       | 5                       | -       |
|            | Goa              | 1                        | -       | 1                        | -       | 6                       | -       |
|            | Gujarat          | 9                        | -       | 5                        | -       | 35                      | 4       |
|            | Haryana          | 10                       | _       | 8                        | -       | 7                       | -       |
|            | Himachal Pradesh | 2                        | -       | 1                        | -       | 9                       | 6       |
|            | Jammu & Kashmir  | 4                        | -       | 2                        | -       | 4                       | 2       |
| 0.         | Karnataka        | 3                        | -       | 5                        | -       | 12                      | 1       |
| 1.         | Kerala           | 1                        | -       | 5                        | -       | 3                       | -       |
| 2.         | Madhya Pradesh   | 65                       | -       | 8                        | -       | 21                      | 3       |
| 3.         | Manipur          | 2                        | -       | 1                        | -       | 2                       | -       |
| 4.         | Mizoram          | 2                        | -       | 1                        | -       | 2                       | -       |
| 5.         | Nagaland         | 1                        | -       | 2                        | -       | 6                       | -       |
| <b>5</b> . | Orissa           | 8                        | -       | 4                        | -       | 12                      | -       |
| 7.         | Punjab           | 1                        | -       | 1                        | -       | 10                      | _       |
| <b>B</b> . | Rajasthan        | 5                        | -       | 4                        | -       | 4                       | 1       |
| 9.         | Tamil Nadu       | 8                        | -       | 3                        | -       | 7                       | -       |
| 0.         | Tripura          | 2                        | -       | 2                        | -       | 9                       | 1       |
| 1.         | Uttar Pradesh    | 12                       | -       | 17                       | -       | 12                      | 2       |
| 2.         | West Bengal      | 6                        | -       | 3                        | -       | 11                      | -       |
| 3.         | Meghalaya        | 1                        | -       | 1                        | -       | 2                       | -       |
| 4.         | Pondicherry      | 1                        |         | 1                        |         | 1                       |         |
|            | Total            | 170                      | _       | 91                       |         | 184                     | 33      |

# Statement-II

(Rs. in lakhs)

| SI.<br>No. | State                | 1995-96 | 1996-97 | 1997-98 | 1998-99 (upto<br>November, 1998) |
|------------|----------------------|---------|---------|---------|----------------------------------|
| 1          | 2                    | 3       | 4       | 5       | 6                                |
| 1.         | Andhra<br>Pradesh    | 63.18   | 36.61   | 49.56   | 37.43                            |
| 2.         | A & N is lands       | 1.50    | 1.38    | 2.26    | 2.91                             |
| 3.         | Arunachal<br>Pradesh | 3.71    | 1.34    | 6.18    | 3.13                             |
| 4.         | Assam                | 130.74  | 106.83  | 142.87  | 44.23                            |
| <b>5</b> . | Bihar                | 26.44   | 28.43   | 19.13   | 19.76                            |
| 6.         | Delhi                | 202.31  | 69.47   | 105.53  | 49.85                            |
| 7.         | Goa                  | 5.08    | 8.64    | 47.65   | 8.58                             |
| 8.         | Gujarat              | 80.42   | 45.65   | 79.65   | 40.13                            |
| 9.         | Haryana              | 33.47   | 62.80   | 54.52   | 24.31                            |
| 10.        | Himachal<br>Pradesh  | 99.55   | 64.32   | 66.93   | 31.25                            |
| 11.        | Jammu &<br>Kashmir   | 40.61   | 21.49   | 38.92   | 43.41                            |
| 12.        | Karnataka            | 21.89   | 71.12   | 46.29   | 22.02                            |
| 13.        | Kerala               | 70.02   | 67.55   | 32.57   | 9.98                             |
| 14.        | Madhya Pra.          | 127.51  | 70.27   | 58.89   | 25.25                            |

| 1           | 2             | 3       | 4       | 5       | 6      |
|-------------|---------------|---------|---------|---------|--------|
| 15          | Maharashtra   | 40.79   | 37.86   | 53.27   | 35.53  |
| 16.         | Manipur       | 15.43   | 9.30    | 27.76   | 19.42  |
| 17.         | Meghalaya     | 6.41    | 2.73    | 1.02    | 9.91   |
| 18.         | Mizoram       | 1.70    | 3.01    | 7.05    | 8.77   |
| 19.         | Nagaland      | 11.90   | 6.18    | 22.27   | 11.07  |
| <b>20</b> . | Orissa        | 110.50  | 85.22   | 109.01  | 52.37  |
| 21.         | Punjab        | 23.75   | 16.41   | 20.77   | 13.72  |
| 22.         | Pondicherry   | 3.86    | 3.00    | 2.80    | 8.76   |
| 23.         | Rajasthan     | 50.52   | 18.19   | 31.31   | 18.12  |
| 24.         | Sikkim        | 2.14    | 1.17    | 2.01    | 1.10   |
| <b>25</b> . | Tamil Nadu    | 82.33   | 84.15   | 36.45   | 43.43  |
| 26.         | Tripura       | 12.94   | 16.27   | 54.53   | 31.42  |
| <b>27</b> . | Uttar Pradesh | 606.20  | 297.78  | 206.44  | 124.72 |
| 28.         | West Bengai   | 64.03   | 83.10   | 83.24   | 48.90  |
|             | Total         | 1938.93 | 1320.27 | 1404.57 | 789.08 |

Note: Figures do not include grants sanctioned for multi-State activities. This does not also include plan funds sanctioned directly by the department on promotional and development.